GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 463 ANSWERED ON 05/04/2022

ENTREPRENEURSHIP IN RURAL AREAS

*463. SHRI SUSHIL KUMAR SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps taken/being taken by the Government to promote entrepreneurship in the rural areas;
- (b) the allocation made by the Government for entrepreneurship activities, State-wise;
- (c) whether the Ministry or any body under its administrative control has tried to gauge the efficacy and impact of these efforts and if so, the details thereof; and
- (d) the details of the quantifiable impact of efforts made by the Government in this sphere?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT (a) to (d) REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. *463 TO BE ANSWERED ON 05.04.2022.

(a) 588 Rural Self Employment Training Institutes (RSETIs), promoted by Banks, are functioning across the country extending skill and entrepreneurship development training programmes to rural poor un-employed youth to facilitate them to employ themselves by commencing self-employment units/activities. This Ministry is reimbursing cost of training imparted by the RSETIs to the rural poor youth through the State Rural Livelihoods Missions (SRLMs), besides providing infrastructure grants to the Institutions. Since inception, a total of 40.31 lakh youths have been trained and 28.40 lakh youths have been settled up-to 28th February, 2022.

The Ministry is also implementing Start-up Village Entrepreneurship Programme (SVEP) as a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) with the objective to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. The operational unit of the project is Block. A maximum of 2,400 enterprises can be supported in one Block with the approved funds. The maximum budget for one Block under SVEP is Rs. 597.76 lakhs. A total of 1,97,168 enterprises across 23 States/UTs have been supported so far.

- (b) The State-wise funds sanctioned/released for training of rural poor candidates in RSETIs is placed at Annexure. The State-wise funds sanctioned under SVEP are also placed at Annexure.
- (c) A short study on "Impact of RSETI Training on Repayment Behaviour of Bank Borrowers" was conducted by the National Academy of RUDSETI, Bengaluru in July 2020. The major findings are as follows:
 - i. 85% of loan proposals received by the Banks from RSETIs are getting sanctioned.
 - ii. Around 95% of loans given to RSETI trainees are regular in repayment.

The mid-term review of the SVEP was done during the year 2018-19 by Quality Council of India (QCI); the key findings are as follows:

- i. 82% of entrepreneurs across the blocks reported being from SC, ST and OBC categories.
- ii. 75% of the enterprises were owned and managed by women.
- iii. 57% of the total household income is through the enterprises promoted under SVEP.
- (d) Under RSETIs, 28.40 lakh youths have been settled, so far. Under SVEP, 1,97,168 enterprises have been set up up-to 28th February, 2022.

Annexure referred in reply to Part (b) of Lok Sabha *Starred Question No. 463 for answer on 05.04.2022 regarding "Entrepreneurship in Rural Areas"

State-wise fund sanctioned and central share under Start-up Village Entrepreneurship Programme since inception (as on 28th February, 2022)

S.No	State/UT	Funds sanctioned (Rs. lakhs)	Central share (Rs. lakhs)
1	Andhra Pradesh	4535.30	2721.18
2	Arunachal Pradesh	30.00	27.00
3	Assam	1571.57	1414.41
4	Bihar	6704.21	4022.53
5	Chhattisgarh	3626.17	2175.70
6	Goa	30.00	18.00
7	Gujarat	1617.20	970.32
8	Haryana	2967.90	1780.74
9	Himachal Pradesh	30.00	27.00
10	Jammu & Kashmir	1111.09	999.98
11	Jharkhand	7056.03	4233.62
12	Karnataka	1196.73	718.04
13	Kerala	8386.29	5031.77
14	Madhya Pradesh	7350.52	4410.31
15	Maharashtra	4195.00	2517.00
16	Manipur	565.40	508.86
17	Meghalaya	444.34	399.91
18	Mizoram	900.03	810.03
19	Nagaland	1172.37	1055.13
20	Odisha	5310.51	3186.31
21	Punjab	1016.59	609.95
22	Rajasthan	2680.50	1608.30
23	Sikkim	463.77	417.39
24	Tamil Nadu	1078.40	647.04
25	Telangana	5768.12	3460.87
26	Tripura	564.21	507.79
27	Uttar Pradesh	9705.19	5823.11
28	Uttarakhand	981.10	882.99
29	West Bengal	5570.13	3342.08
	Total	86,628.67	54,327.37

S.No	State/UT	Funds sanctioned/released released from FY 2014-15 to FY 2021-22 (Rs. lakhs)
1	Andaman & Nicobar Islands	22.21
2	Andhra Pradesh	1323.77
3	Arunachal Pradesh	0.00
4	Assam	1019.31
5	Bihar	2190.44
6	Chhattisgarh	1223.26
7	D&N Haveli	45.24
8	Gujarat	1751.22
9	Haryana	619.97
10	Himachal Pradesh	210.23
11	Jammu & Kashmir	686.15
12	Jharkhand	1450.20
13	Karnataka	2231.98
14	Kerala	593.82
15	Lakshadweep	0.00
16	Madhya Pradesh	5694.94
17	Maharashtra	2499.24
18	Manipur	29.30
19	Meghalaya	130.04
20	Mizoram	39.45
21	Nagaland	33.25
22	Odisha	2435.69
23	Puducherry	24.39
24	Punjab	1177.83
25	Rajasthan	1704.10
26	Sikkim	9.02
27	Tamil Nadu	1707.35
28	Telangana	1331.31
29	Tripura	182.10
30	Uttar Pradesh	4846.20
31	Uttarakhand	553.91
32	West Bengal	542.51
	Total	36,308.43

Remark: RSETIs is a demand driven programme, hence allocations are not being made.